

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'G' BENCH,
NEW DELHI

BEFORE SHRI A.D. JAIN, VICE PRESIDENT, AND
SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER

ITA No. 2566/DEL/2017
[A.Y 2013-14]

M/s Swami Hitesh Projects Ltd
SRS Sector 87, Village Baselwa
Tigaon Road, Faridabad

Vs.

The I.T.O
Ward 11(4)
New Delhi

PAN No: AAICS 7754 C

[Appellant]

[Respondent]

Date of Hearing : 14.08.2019
Date of Pronouncement : 14.08.2019

Assessee by : Shri Somil Agarwal , Adv
Revenue by : Shri N.K. Bansal, Sr. DR

ORDER

PER N.K. BILLAIYA, ACCOUNTANT MEMBER:

This appeal by the assessee is preferred against the order of the Commissioner of Income Tax, Faridabad dated 07.03.2017 pertaining to assessment year 2013-14.

2. Vide application dated 14.08.2019, ld. counsel for the assessee has prayed for withdrawal of the appeal on the ground that he has instructions to withdraw the appeal.

3. On such concession, the appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee in ITA No. 2566/DEL/2017 is dismissed as withdrawn.

The order is pronounced in the open court on 14.08.2019.

Sd/-

**[A.D. JAIN]
VICE PRESIDENT**

Sd/-

**[N.K. BILLAIYA]
ACCOUNTANT MEMBER**

Dated: 14th August, 2019

VL/

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
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